

(e) whether emigration to Burma is still free of all regulation or any planned and regulated flow is sought to be arranged?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) The exact figure is not available but the number is estimated to be five lakhs.

(b) Under the Burma Land Nationalisation Act, 1948, the maximum rate of compensation payable to all land-owners, including Indians, is 12 times the land revenue.

(c) No.

(d) and (e). There is no minimum wage legislation in Burma except for Agricultural labourers which also applies to Indians.

Emigration to Burma is not free but is regulated under the Indian Emigration Act. Emigration of unskilled workers is banned but the emigration of skilled workers is allowed if the salaries and other terms of employment are satisfactory.

#### FARIDABAD TOWNSHIP

**\*913. Giani G. S. Musafir:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons accommodated in Faridabad Township;

(b) how many of them have been provided with gainful employment and how many of them are still unemployed; and

(c) how much amount has so far been spent on this Township?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) and (b). A census of the population in Faridabad Township is in process and its results will be laid on the Table of the House when the work is completed.

(c) Rs. 303.79 lakhs.

#### ADVANCES TO INDIAN CO-OPERATIVE UNION, FARIDABAD

**\*914. Giani G. S. Musafir:** Will the Minister of Rehabilitation be pleased to state:

(a) the total amount so far advanced to Indian Co-operative Union, Faridabad Branch including the subsidies from the Ministry of Agriculture and the Prime Minister's fund;

(b) how many persons have been provided with gainful employment by

the utilisation of above amount, through the Indian Co-operative Union;

(c) whether it is a fact that all this amount is being spent through the Chief Organizer, Indian Co-operative Union, Faridabad; and

(d) if so, what his academic qualifications and business experience are?

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Rs. 24.01 lakhs.

(b) 1,050 persons have been gainfully employed and another 500 are expected to be employed shortly.

(c) No.

(d) Does not arise.

#### INDO-AMERICAN TECHNICAL ASSISTANCE SCHEME

**\*915. Giani G. S. Musafir:** Will the Minister of Planning and River Valley Schemes be pleased to state:

(a) the number of centres selected in various States for the implementation of joint Indo-American Technical Assistance Scheme;

(b) the amount to be spent on the above Scheme, State-wise; and

(c) the amount so far actually spent on the above Scheme, State-wise?

**The Minister of Planning and River Valley Schemes (Shri Nanda):** (a) I take it that the reference is to community projects. The number of projects to be implemented is 55. In the current year work will be taken up in 72 development blocks.

(b) A statement is laid on the Table. [See Appendix V, annexure No. 16.]

(c) Nil.

#### DESIGNING OF MOTOR CARS

**\*916. Shri B. S. Murthy:** Will the Minister of Commerce and Industry be pleased to state:

(a) what steps Government are taking for providing technical expert knowledge to Indian firms for designing motor cars to suit Indian roads; and

(b) whether any persons have been deputed to foreign countries for the same?

**The Deputy Minister of Commerce and Industry (Shri Karmarkar):** (a) Indian firms normally make their own arrangements with foreign firms for assembling and manufacturing motor